

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 2343/2019
MA No. 3182/2019
MA No. 3181/2019**

This the 1st day of October, 2019

**Hon'ble Mr. A.K.Bishnoi, Member (A)
Hon'ble Mr. R.N.Singh, Member(J)**

1. Rahul, 23 years
S/o Satyapal Singh
R/o Village Norajpur Gurjar
PO Norajpur, Bhagpat
Uttar Pradesh, Group-C employee
Post of Postal Assistant Surendranagar,
Division Surendranagar, Gujarat.
2. Ankit Kumar
Age 26 years
S/o Satyapal Singh
R/o PO Sujra, Kyampur
Bhagpat, Uttar Pradesh
Group-C employee
Post of Postal Assistant Gandhinagar
Division Gandhinagar, Gujarat.
3. Vishva Kumar
Age 26 years
S/o Ashok Kumar
R/o Village Norajpur Gurjar
PO Norajpu, Bhagpat, Uttar Pradesh
Group-C employee Post of Postal
Assistant Gandhinagar
Division Gandhinagar, Gujarat.
4. Sumit Omsingh
Age 24 years
R/o 207, SLDC Complex
Sewah Panipat, VPO Passina Khurd, Bapoli
Panipat, Haryana-132108,
Group-C employee Post of Postal Assistant
Ahmedabad, RMS 'AM' Division
Ahmedabad, Gujarat.
5. Ashish Surajmal
Age 23 years
R/o VO Bajana Khurd,
Tehsil Ganour, Sonipat
Haryana, Group-C employee
Post of Postal Assistant Porbandar
Division Porbandar, Gujarat.

6. Monu Amarjeet
 Age 27 years
 Village Sundrehti, PO Sosroli
 Matan Jail, District Jhajjar
 Haryana 124106, Group-C
 Employee Post of Postal Assistant
 Bharch, Division Bharuch, Gujarat.

7. Pinkesh
 Age 25 years
 S/o Suresh Chand
 R/o House No.16-C, Gali No.9
 Near B D School Azad Nagar
 Panipat, 132103, Haryana, Group-C
 Employee Post of Sorting Assistant Rajkot
 Division RMS 'RJ' Gujarat.

8. Sumit Surajmal
 Age 24 years
 R/o VPO Bajana Khurd, Tehsil Ganhour
 Sonipat-131101
 Haryana, Group-C employee
 Post of Sorting Assistant Ahmedabad, Division RMS 'AM' Gujarat.

9. Mandeep
 Age 29 years
 S/o Mahender Singh
 R/o VPO Chhattar, Dist. Jind
 Haryana-126125 Group-C
 Employee post of Postal Assistant
 Junagadh, Division Junagadh, Gujarat.

10. Rakesh Kumar
 Age 25 years
 S/o Rajan Singh
 R/o VPO Dhamana, Hansi, Dist. Hisar,
 Haryana-125033
 Group-C employee Post of Postal Assistant
 Junagadh, Division Junagadh, Gujarat.

11. Praveen Kunwar Bhan
 Age 25 years
 R/o VPO Indri Tehsil Nuh,
 Dist. Mewat, Haryana-122103,
 Group-C employee Post of Postal
 Assistant Jamnagar, Division Jamnagar
 Gujarat-361001.

12. Sandeep Kumar
 Age 25 years
 S/o Ranvir Singh
 R/o Virat Nagar, Barwala Road
 Hansi, Dist. Hisar, Hansi
 Haryana-125033. ... Applicants

(By Advocate: Mr. A.K. Behera with Mr. Ronak Karanpuria &
 Mr. Haikesh Prajashai)

Versus

1. Union of India
Ministry of Communication & Information
Technology Department of Posts through its
Secretary, Dak Bhawan, Sansad Marg, New Delhi.
2. The Director General of Postal Service
Department of Posts (Recruitment Division)
Dak Bhawan, Sansad Marg, New Delhi.
3. Sr. Superintendent Post Offices
Gandhinagar-Division, Gandhinagar, Gujarat-382010.
4. Sr. Superintendent Post Offices
Surendranagar Division
Surendrargar, Gujarat-382010.
5. Sr. Superintendent Post Offices
RMS 'AM'-Division, Ahmedabad, Gujarat-380 002.
6. Sr. Superintendent Post Offices
Porbandar Division, Porbandar-360575.
7. Supdt. Of Post Offices
Bharuch Division, Bharuch-392001.
8. Supdt. Of Post Office
Rajkot Division, Rajkot, Gujarat-360 001.
9. Supdt of Post Offices
Junagadh Division, Junagadh -362001.
10. Supdt. Of Post Offices
Jamnagar Division, Jamnagar
Gujarat-361001. ...Respondents

(By Advocate: Ms. Avinash Kaur)

ORDER (ORAL)

Mr. R.N. Singh :

M.A. No. 3181/2019

Heard A.K. Behera, learned counsel for applicants. Issue notice. Ms. Avinash Kaur, learned counsel for respondents, who appears on advance service, accepts notice on behalf of respondents.

2. By way of the aforesaid MA, the applicants have sought permission to file the present O.A. jointly. For the reasons given in the MA and also taking into

account the no objection from the learned counsel from respondents, MA is allowed.

OA No. 2343/2019

3. When the matter is taken up for hearing, learned counsel for the applicants relied upon the Tribunal's order/judgment passed in OA nos. 30/2019 and 2752/2019 dated 01.08.2019 and 18.09.2019 respectively. The operative portion of the order dated 01.08.2019 in OA no. 30/2019 reads as under :-

“10. In view of the aforesaid, the OA is disposed of with the direction to the respondents to pass appropriate order(s) in pursuance of their impugned Show Cause Notices keeping in view the replies/representations submitted by the applicants, and if these applicants are on similar footing as in Gujarat Circle and keeping in view the orders passed by the Gujarat Circle into consideration within eight weeks from the receipt of a certify copy of this order. No costs.”

4. In view of the same and keeping in view no serious objection from the learned counsel for the respondents, OA is disposed of in terms of the directions contained in order dated 01.08.2019 in OA No. 30/2019.

5. MA No. 3182 shall also stands disposed of accordingly.

There shall be no order as to costs.

**(R.N.Singh)
Member (J)**

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**(A.K.Bishnoi)
Member (A)**